

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/IBC/1349/2024**  
**PETITION NUMBER : CP/IBC/118/2021**  
**NAME OF THE APPLICANT : State Bank of India**  
**NAME OF THE RESPONDENT(S) : Selvaraj Mosses**  
**UNDER SECTION : Sec 60(5) of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. K. Chandrasekharan for the Petitioner. Ld. Counsel Mr. Pawan Jhabakh for the Respondent / Personal Guarantor. Ld. RP is present in person.

Reply has not been filed by Personal Guarantor. 2 weeks time allowed. This is the final opportunity.

List the matters for hearing on **22.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk